

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1051  
ANSWERED ON:02.03.2015  
SETTING UP OF LNG TERMINALS  
Adhikari Shri Suwendu;George Shri (Adv.) Joice

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the details of Liquefied Natural Gas (LNG) terminals set up in the country along with their installed capacity and capacity utilisation in the country, during the last three years and the current year, company/Terminal/State/UT-wise;
- (b) whether the Government proposes to open more LNG/re-gasification terminals in the country;
- (c) if so, the details thereof along with the time by which the LNG terminals are likely to be set up, company/Terminal/State/UT-wise; and
- (d) the details of natural gas in terms of quantity and value imported from various countries to meet the rising demand of natural gas in the country during the said period, country/company-wise?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS  
(SHRI DHARMENDRA PRADHAN)

(a): The details of the existing Liquefied Natural Gas (LNG) Terminals along with their installed capacity and capacity utilization during the last three years and the current year are as under:

Name of the company	Terminal Installed Capacity	Capacity Utilization (in %)			
	2011-12	2012-13	2013-14	2014-15	
Petronet LNG Ltd. (Gujarat)	Dahej 10	103	108	96	110
	(till December, 2014)				
Hazira LNG Pvt. Ltd. (Gujarat)	Hazira 3	84.4	92.46	94.03	58.42
	(till 2013-14)	(till January, 2015)			
	5				
	(from 2014-15)				

GAIL (India) Ltd. (Maharashtra) Dabhol 5 (however, the terminal is operating at around 2 MMTPA in absence of breakwater) - 10 (till date) 28 24

Petronet LNG Ltd. (Kerala) Kochi 5 5% 5% - - Less than 5% Less than 5% (till December, 2014)  
capacity utilization is percentage of operating capacity (2 MMTPA)

(b) & (c): Government has no direct role in setting up of LNG Terminals. Decision to set up LNG Terminals is taken by different entities based on their techno-commercial considerations.

(d) : Natural Gas is imported in the country in the form of Liquefied Natural Gas (LNG) by different public/private entities under Open General License keeping in view the demand of customers in various sectors.